

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

OA 1331 of 1997

Date of Order: 18-07-2006

Present : Hon'ble Mr. B.N. Som, Vice-Chairman

Nirmala Roy & Anr.  
-Vs-  
S E Railway

For the Applicants : None  
For the Respondent : Mr. S. Chowdhury, Counsel

ORDER

None appears for the applicants nor the applicants are present in person nor there is any formal request for adjournment. It appears that the applicants are not interested in pursuing the matter. Accordingly, the O.A. is dismissed for non-prosecution.

  
VICE-CHAIRMAN

DKN